

ITEM NO.28

COURT NO.6

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) Nos.26185-26228/2018
(Arising out of impugned final judgment and order dated 04-08-2018
in WP(C) No.8125/2016 04-08-2018 in WP(C) No. 12088/2016 04-08-2018
in WP(C) No. 2658/2017 04-08-2018 in WP(C) No.3360/2017, 04-08-2018
in WP(C) No.3385/2017, 04-08-2018 in WP(C) No.3684/2017 04-08-2018
in WP(C) No.3792/2017 04-08-2018 in WP(C) No.3987/2017 04-08-2018
in WP(C) No.4007/2017 04-08-2018 in WP(C) No.4080/2017 04-08-2018
in WP(C) No.4102/2017 04-08-2018 in WP(C) No.4103/2017 04-08-2018
in WP(C) No.4106/2017 04-08-2018 in WP(C) No.4446/2017 04-08-2018
in WP(C) No.4493/2017 04-08-2018 in WP(C) No.4867/2017 04-08-2018
in WP(C) No.4934/2017 04-08-2018 in WP(C) No.4998/2017 04-08-2018
in WP(C) No.5013/2017 04-08-2018 in WP(C) No.5026/2017 04-08-2018
in WP(C) No.5199/2017 04-08-2018 in WP(C) No.5200/2017 04-08-2018
in WP(C) No.5214/2017 04-08-2018 in WP(C) No.5217/2017 04-08-2018
in WP(C) No.5218/2017 04-08-2018 in WP(C) No.5753/2017 04-08-2018
in WP(C) No.5779/2017 04-08-2018 in WP(C) No.5933/2017 04-08-2018
in WP(C) No.6078/2017 04-08-2018 in WP(C) No.6155/2017 04-08-2018
in WP(C) No.6794/2017 04-08-2018 in WP(C) No.6815/2017 04-08-2018
in WP(C) No.6841/2017 04-08-2018 in WP(C) No.6990/2017 04-08-2018
in WP(C) No.7012/2017 04-08-2018 in WP(C) No.7141/2017 04-08-2018
in WP(C) No.7760/2017 04-08-2018 in WP(C) No.8229/2017 04-08-2018
in WP(C) No.8622/2017 04-08-2018 in WP(C) No.9099/2017 04-08-2018
in WP(C) No.9187/2017 04-08-2018 in WP(C) No.9221/2017 04-08-2018
in WP(C) No.9446/2017 04-08-2018 in WP(C) No.7495/2017 passed by
the High Court Of Delhi At New Delhi)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Petitioner(s)

VERSUS

FLT LT. RAJAN DHALL CHARITABLE TRUST & ORS. Respondent(s)

Date : 14-08-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.
Mr. Chirag M. Shroff, AOR
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Mr. Akshay Sharma, Adv.

For Respondent(s) Mr. Dhruv Mehta, Sr. Adv.
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Ms. Lekha Sudhakran, Adv.

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Mr. Udit Malik, Adv.
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for M/s. Corporate Legal Partners, AOR

Ms. Nandita Bajpai, Adv.
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Mr. Sunil Fernandes, AOR
Priyansha Indra Sharma, Adv.

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Mr. Abhishek Yadav, AOR

Shourya Malhotra, Adv.
Matrugupta Mishra, Adv.
Ms. Divya Roy, AOR

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Abhigya, AOR

Mr. Vivek Kishore, AOR

Mr. R. Chandrachud, AOR

M/s. Khaitan & Co., AOR

Mrs. V. D. Khanna, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 20.08.2019.

**(MUKESH NASA)
COURT MASTER**

**(SUMAN JAIN)
BRANCH OFFICER**